

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 312 of 2013 &**  
**I.A. No. 405 of 2013**

**Dated : 23<sup>rd</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Energy Transmission  
Corporation Ltd. & Ors.**

**.... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Counsel for the Respondent (s) : Ms. Swapna Seshadri  
Ms. Anushree Bardhan for R.8  
Mr. Shivani Rana for  
Ms. Suparna Srivastava for R-1  
Mr. Ganesan Umopathy  
Ms. Mekhala for R-6

**ORDER**

Mr. Umapahty, the learned counsel appearing for Respondent No.6 submits that he will be filing the reply on or before 03.02.2014 after serving copy on the other side.

Ms. Swapna Seshadri undertakes to file Vakalatnama on behalf of Respondent No.8

Post the matter on **26.02.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**